

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 144**  
**(IB)-750(PB)/2019**

**IN THE MATTER OF:**

Sh.Rakesh Kumar Nigam & anr. .... Applicant/petitioner  
Vs.

Vardhman Estate and Developers Pvt. Ltd. .... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code,2016.**

**Order delivered on 05.08.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Petitioner(s):- Mr. Yogesh Bhardwaj, Adv.  
For the Respondent(s):- Mr. Rohit Mehra, Adv. for CD

**ORDER**

For order See, CP No. (IB)-272(PB)/2019.

05.08.2019  
Aarti Makker